

**DAILY WISE OBJECTION LIST
(PETITION , APPLICATION , ADDITIONAL DOCS ETC)
15.07.2022 TO 18.07.2022**

Scrutiny Date From

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	11-11-2020	Interlocutory Application (I.B.C)	710102107542020	COMPANY PETITION IB (IBC)/531(ND)2018	GUJARAT ENERGY TRANSMISSION CORPORATION LIMITED VS NILESH SHARMA LIQUIDATOR OF SIDDHI VINAYAK POWER GENERATION AND DISTRIBUTORS PRIVATE LIMITED	Sec 60(5)	15-07-2022	main case number not mention in pdf memo party missed in index and in application please merge pdf in application	Anal S Shah
2	19-04-2022	Interlocutory Application (I.B.C)	710102030792022	COMPANY PETITION IB (IBC)/281(PB)2019	VEKAS KUMAR GARG VS M/S NINEX DEVELOPERS LTD	Application under any other provisions- IBC	18-07-2022	69,71 ,92, not clear page reminder 2/5 memo party missed in index and in application section not mention in application	RAKESH KUMAR
3	23-05-2022	Interlocutory Application (I.B.C)	710102040962022	COMPANY PETITION IB (IBC)/168(ND)2022	JABALPUR MSW PRIVATE LIMITED VS SKM CONTRACTOR AND SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	18-07-2022	MAIN CASE WRONG MENTION IN PAGE NO 2	PETAL CHANDHOK
4	26-05-2022	Company Application(Companies Act)	710102042222022	COMPANY PETITION (COMPANIES ACT)/48(ND)2022	PRABHDIT SINGH BATRA VS M/S AMRIT GRAPHICS PRIVATE LIMITED & ORS	Rule 11 of NCLT	15-07-2022	please delete extra blank paper please merge pdf pagination missed after 65, page	YOEGBNDER KUMAR

5	26-05-2022	Interlocutory Application (I.B.C)	710102042202022	COMPANY PETITION IB (IBC)/2130(ND) 2019	MORDHWAJ SINGH & ORS. VS NILESH SHARMA	Sec 60(5)	18-07-2022	Affidavits of Applicants 2 to 4 not filed.	RAJESH KUMAR GAUTAM
6	30-05-2022	Company Application(Companies Act)	710102043802022	COMPANY PETITION (COMPANIES ACT)/46(ND)20 16	PRABHDIT SINGH BATRA VS M/S ARRENA OVERSEAS PVT LTD	Rule 11 of NCLT	15-07-2022	main case wrong according to your pdf	YOEGNDER KUMAR
7	02-06-2022	Restoration Application (IBC)	710102045412022	COMPANY PETITION IB (IBC)/731(PB)2 018	M/S NATCONN VS PUNJ LLOYD LIMITED& ANR	Application under any other provisions- IBC	18-07-2022	section wrong for restoration application according your pdf please write rule-48(2) notary date not mention in affidavit and stamp paper	Anjaneya
8	09-06-2022	Interlocutory Application (I.B.C)	710102047482022	COMPANY PETITION IB (IBC)/424(ND)2 021	SPML INFRA LIMITED VS NAVKAR BUILDERS LIMITED	Sec 60(5)	15-07-2022	page 20,21 not clear	Ashish Choudhury
9	13-06-2022	Interlocutory Application (I.B.C)	710102048102022	COMPANY PETITION IB (IBC)/723(ND)2 020	PRAMOD KUMAR SHARMA VS NAVKAR BUILDERS LIMITED	Application under any other provisions- IBC	18-07-2022	Memo Party Missing and Page No. 30 Not Clear	Nilotpal Shyam
10	19-06-2022	Interlocutory Application (I.B.C)	710102049222022	COMPANY PETITION IB (IBC)/672(ND)2 021	NUVOCO VISTAS CORPORATION LIMITED VS ROYALGOLF LINK CITY PROJECTS PRIVATE LIMITED	Sec. 12A	15-07-2022	memo party wrong arrange	P. S. Sudheer
11	18-06-2022	Company Application(Companies Act)	710102049092022	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/87(PB)20 17	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	18-07-2022	section wrong technically and in soft	Harsheen Madan

12	29-06-2022	Interlocutory Application (I.B.C)	710102051052022	COMPANY PETITION IB (IBC)/2414(ND) 2019	SANJAY GUPTA VS MR.NITIN BHARAL	Application under any other provisions- IBC	18-07-2022	section wrong according you pdf or case type wrong need to sign every pages	ABHISHEK
13	27-06-2022	Interlocutory Application (I.B.C)	710102050392022	COMPANY PETITION IB (IBC)/268(ND)2 021	HEMANSHU JETLEY IRP VS MR.NITIN BHARAL	Rule 11 of NCLT, 2016	18-07-2022	Pg-31 cut	SWATI SALUJA
14	27-06-2022	Interlocutory Application (I.B.C)	710102050362022	COMPANY PETITION IB (IBC)/876(ND)2 020	MAQSOOD ALAM VS AYYGARI VISWANDHA SARMA CIRP	Application under any other provisions- IBC,Sec 60(5)	15-07-2022	please remove top 4 pages No. 49-68,Page Not Clear please mention true type copy	RASHI JAIN
15	28-06-2022	Interlocutory Application (I.B.C)	710102050672022	COMPANY PETITION IB (IBC)/87(ND)20 20	RESOLUTION PROFESSIONAL IN THE MATTER OF IRIISNET COMMUNICATION PRIVATE LIMITED VS HARDIK JHANB	Application under any other provisions- IBC	18-07-2022	Pg-16-54,69-71 not clear page please upload clear pdf	SANJEEV PANDA
16	02-07-2022	Review Application (IBC)	710102051902022	COMPANY PETITION IB (IBC)/2883(ND) 2019	KARVY FINANCIAL SERVICES LIMITED VS RAJSONS PUBLICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	18-07-2022	case type wrong and memo party missing and due payment other section and sign missing and stamp paper missing and 15-19 not clear page	Gulshan Kr.
17	02-07-2022	Interlocutory Application (I.B.C)	710102051882022	COMPANY PETITION IB (IBC)/408(PB)2 020	MR. NARESH BASIA VS RAJSONS PUBLICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	15-07-2022	main case wrong link please check your pdf	Sushant singh
18	04-07-2022	Interlocutory Application (I.B.C)	710102052052022	COMPANY PETITION IB (IBC)/361(ND)2 021	RAJESH CILLALE VS RAJSONS PUBLICATIONS PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	22-23 not clear page "stamp paper missed along with affidavit please delete extra document "	MARRIPATI MAHARSHI VISWARAJ

19	03-07-2022	Interlocutory Application (I.B.C)	710102051962022	COMPANY PETITION IB (IBC)/273(PB)2 021	WEL INTERTRADE PRIVATE LIMITED (COC MEMBER) VS EMERGENT TRADERS PVT LTD	Rule 11 of NCLT, 2016	15-07-2022	section according g your pdf in index and page no 1	HARSHAL KUMAR
20	04-07-2022	Interlocutory Application (I.B.C)	710102052282022	COMPANY PETITION IB (IBC)/646(PB)2 021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 60(5)	15-07-2022	memo party missed need to sign missed every pages please upload clear copy ,	MAREESH
21	06-07-2022	Interlocutory Application (I.B.C)	710102052842022	COMPANY PETITION IB (IBC)/1835(ND) 2019	RUKHSANA CHOUDHURY VS ALKA GUPTA	19(2)	15-07-2022	Pg-21 to 23 not clear	ASHOK
22	08-07-2022	Interlocutory Application (I.B.C)	710102053352022	COMPANY PETITION IB (IBC)/200(ND)2 021	PRAVEEN RANKA VS ALKA GUPTA	Application under any other provisions- IBC	18-07-2022	Pg- 16 missed in annexure in index	praveen ranka
23	07-07-2022	Interlocutory Application (I.B.C)	710102053122022	COMPANY PETITION IB (IBC)/418(ND)2 018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS ALKA GUPTA	Application under any other provisions- IBC	15-07-2022	court fee and welfare missed in Vakalatnama please merge vakalatnama in application	KULDEEP
24	06-07-2022	Interlocutory Application (I.B.C)	710102052912022	COMPANY PETITION IB (IBC)/369(ND)2 019	PRABHJIT SINGH SONI VS SULEKH JAIN AND OTHERS	19(2)	18-07-2022	court fee missed for 2 Repay	Swarnika Agarwal
25	11-07-2022	Company Application(Com panies Act)	710102054192022	COMPANY PETITION (COMPANIES ACT)/126(PB)2 019	CONTINENTAL CONSTRUCTION LTD ?S VS MANJEET SINGH BASI &ANR	Rule 11 of NCLT	18-07-2022	double main case number please contact to registry	aaryan sharma
26	09-07-2022	Interlocutory Application (I.B.C)	710102053712022	COMPANY PETITION IB (IBC)/717(ND)2 019	KRISHNA LAL SALUJA & ORS. VS HARBANS SINGH & ORS.	Sec 60(5)	15-07-2022	Affidavit not proper. Appropriate authorities from the other applicants be filed.	MILAN
27	09-07-2022	Interlocutory Application (I.B.C)	710102053772022	COMPANY PETITION IB (IBC)/1397(PB) 2019	MEENAKSHI BHATNAGAR VS NARENDER KUMAR SHARMA	Sec 60(5)	18-07-2022	Stamp paper not notarized Pg- 84,89,90 not clear Pg-86,87, cut	Sarfaraz Karim

28	09-07-2022	Interlocutory Application (I.B.C)	710102053752022	COMPANY PETITION IB (IBC)/380(ND)2 020	GYAN CHANDRA MISRA VS N.A	Sec 60(5)	18-07-2022	Pg-38-69,71-95,97-121,123-147,149-227,230-252 not clear page and volume wise index missing vol1 vol2 Pg-101,144,145,152,	Avinash Bhati
29	11-07-2022	Company Application(Companies Act)	710102054152022	COMPANY APPEAL(COMPANIES ACT)/205(ND)2 017	SAI COMPUTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	15-07-2022	memo party missed need to sign every pages on application please merge pdf in single pdf	Mr. Amit Goel
30	12-07-2022	Interlocutory Application (I.B.C)	710102054542022	COMPANY PETITION IB (IBC)/1647(ND) 2019	PAWAN KUMAR AGRAWAL VS REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	10-15,17-21 not clear page and double page numbering after 8 page	Pawan Kumar Agrawal
31	12-07-2022	Interlocutory Application (I.B.C)	710102054272022		KAY PAN FRAGRANCE PVT LTD VS KAY PAN FRAGRANCE PVT LTD	Application under any other provisions- IBC,Application under any other provisions- IBC	15-07-2022	case type wrong and wrong section need to file IA etc	santosh kumar
32	12-07-2022	Interlocutory Application (I.B.C)	710102054552022	COMPANY PETITION IB (IBC)/1397(PB) 2019	SAROJ GOEL VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	18-07-2022	Pg-90-91 not clear page	Pallav Palit
33	12-07-2022	Interlocutory Application (I.B.C)	710102054462022	COMPANY PETITION IB (IBC)/900(ND)2 020	CHANDRESH JAJOO VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	section wrong you can choose Application under any other provisions- IBC	Vikas Dutta
34	14-07-2022	Interlocutory Application (I.B.C)	710102055492022	COMPANY PETITION IB (IBC)/1508(ND) 2018	INGENIUM INFRASTRUCTURE PVT LTD VS AJMS ENGINEERS PVT LTD	Sec. 12A	15-07-2022	memo party missing and 6-9 not clear page	Rohit

35	14-07-2022	Interlocutory Application (I.B.C)	710102055162022	COMPANY PETITION IB (IBC)/397(PB)2 018	ANUP SOOD VS AJMS ENGINEERS PVT LTD	Application under any other provisions- IBC	15-07-2022	Not Clear Page No. 21, 91,	Anup
36	14-07-2022	Interlocutory Application (I.B.C)	710102055722022	COMPANY PETITION IB (IBC)/656(ND)2 021	RASHTRIYA POLYMERS & SOLVENTS VS KANODIA TECHNOPLAST LIMITED	Rule 11 of NCLT, 2016	18-07-2022	Main Case Wrong	KAMNA SINGH
37	14-07-2022	Interlocutory Application (I.B.C)	710102055142022	COMPANY PETITION IB (IBC)/189(ND)2 017	RAKESH KUMAR GUPTA VS KANODIA TECHNOPLAST LIMITED	Application under any other provisions- IBC	15-07-2022	notary missing in stamp paper	ABHAY
38	14-07-2022	Interlocutory Application (I.B.C)	710102055272022	COMPANY PETITION IB (IBC)/369(ND)2 019	PRABHJIT SINGH SONI VS KANODIA TECHNOPLAST LIMITED	Application under any other provisions- IBC	15-07-2022	18-20,30-34, not clear page	Swarnika Agarwal
39	14-07-2022	Interlocutory Application (I.B.C)	710102055232022	COMPANY PETITION IB (IBC)/15(PB)20 17	ARUNAVA SIKDAR VS KANODIA TECHNOPLAST LIMITED	Application under any other provisions- IBC	15-07-2022	memo party missing	ARUNAVA SIKDAR
40	14-07-2022	Interlocutory Application (I.B.C)	710102055502022	COMPANY PETITION IB (IBC)/418(ND)2 018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS KANODIA TECHNOPLAST LIMITED	Rule 11 of NCLT, 2016	15-07-2022	section wrong and 59-60,74-77, not clear page and 98,114 hindi page	KULDEEP
41	14-07-2022	Interlocutory Application (I.B.C)	710102055542022	COMPANY PETITION IB (IBC)/689(ND)2 020	RAKESH TAKYAR VS KANODIA TECHNOPLAST LIMITED	Sec 12(2)	15-07-2022	memo party missing and 28-29,32,33, 51,52 not clear page	Rakesh
42	14-07-2022	Interlocutory Application (I.B.C)	710102055562022	COMPANY PETITION IB (IBC)/272(PB)2 017	ARVIND GARG VS KANODIA TECHNOPLAST LIMITED	Application under any other provisions- IBC	15-07-2022	double page numbering	Arvind Garg
43	14-07-2022	Interlocutory Application (I.B.C)	710102055402022	COMPANY PETITION IB (IBC)/435(PB)2 021	SAPAN MOHAN GARG VS KANODIA TECHNOPLAST LIMITED	Application under any other provisions- IBC	15-07-2022	17-18 not clear page	Palash Singhai

44	14-07-2022	Interlocutory Application (I.B.C)	710102055112022	COMPANY PETITION IB (IBC)/1081(PB) 2016	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Application under any other provisions- IBC	15-07-2022	index missing and stamp paper missing and page number missing in application page	Kanti
45	14-07-2022	Interlocutory Application (I.B.C)	710102055992022	COMPANY PETITION IB (IBC)/1096(PB) 2018	PERFECT CONCAST PRIVATE LIMITED VS MAYA GUPTA	Sec 60(5)	18-07-2022	29-31,35-36,45-52 not clear page	ANAND SHANKAR
46	14-07-2022	Interlocutory Application (I.B.C)	710102055822022	COMPANY PETITION IB (IBC)/1446(PB) 2018	DENA BANK VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	15-07-2022	Section Wrong Please Choose Application under any other provisions- IBC	Harish Chander Arora
47	14-07-2022	Interlocutory Application (I.B.C)	710102056022022	COMPANY PETITION IB (IBC)/321(ND)2 022	VIMAL PLAST INDIA PVT LTD VS SUNPLAST ELECTRONICS PVT LTD	Sec 60(5)	15-07-2022	52 cut page and welfare and court fee missing in vakalatnama and sign missing in application page	Vipul Ganda
48	14-07-2022	Interlocutory Application (I.B.C)	710102056032022	COMPANY PETITION IB (IBC)/321(ND)2 022	VIMAL PLAST (INDIA) PRIVATE LIMITED VS SUNPLAST ELECTRONICS PRIVATE LIMITED	Sec 60(5)	15-07-2022	sign missing in application page and welfare and court fee missing and 51 cut page	Vipul Ganda
49	14-07-2022	Interlocutory Application (I.B.C)	710102055172022	COMPANY PETITION IB (IBC)/17(ND)20 19	AIRWIL INTELICITY SOCIAL WELFARE SOCIETY VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	15-07-2022	Memo of Parties missed, Not Clear Page No. 22 to 26, 32, 34 to 37, 47, 48, 59, 51, 62, Page No. 40 to 43 double pagination,	Kumar Mihir

50	14-07-2022	Interlocutory Application (I.B.C)	710102055282022	COMPANY PETITION IB (IBC)/1887(ND) 2019	CORPORATION BANK(NOW UNION BANK OF INDIA) VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Application under any other provisions- IBC	15-07-2022	memo party missing and section wrong and due payment other section and 9-12 not clear page	EKTA CHOUDHARY
51	14-07-2022	Interlocutory Application (I.B.C)	710102055552022	COMPANY PETITION IB (IBC)/1947(ND) 2019	SUSHEEL KUMAR GUPTA INTERIM RESOLUTION PROFESSIONAL VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Sec 60(5)	15-07-2022	memo party missing and page number missing in index affidavit	PARTHO
52	14-07-2022	Interlocutory Application (I.B.C)	710102055222022	COMPANY PETITION IB (IBC)/79(ND)20 21	VINOD KUMAR CHAURASIA VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Application under any other provisions- IBC	15-07-2022	section wrong	ISWAR
53	14-07-2022	Interlocutory Application (I.B.C)	710102055892022	COMPANY PETITION IB (IBC)/934(PB)2 018	SAROJ GOYAL VS PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	15-07-2022	Due Payment Other Section 74 and Page No. 38-63, 90 Page Not Clear	HIMANSHU GUPTA
54	14-07-2022	Interlocutory Application (I.B.C)	710102055772022	COMPANY PETITION IB (IBC)/1311(ND) 2018	AKARSH KASHYAP VS PUMA REALTORS PRIVATE LIMITED	Application under any other provisions- IBC	15-07-2022	Page No. 16-19, 21-23 Page Not Clear	AKARSH KASHYAP
55	14-07-2022	Interlocutory Application (I.B.C)	710102055782022	COMPANY PETITION IB (IBC)/710(PB)2 019	BABITA GUPTA & ORS. VS RAJESH PROJECTS INDIA PVT.LTD.	Application under any other provisions- IBC	15-07-2022	Page No. 17-29 True Copy Sign Missing	ABHINDRA MAHRSHWARI
56	14-07-2022	Interlocutory Application (I.B.C)	710102055812022	COMPANY PETITION IB (IBC)/984(ND)2 019	RP ASHU GUPTA VS RAJESH PROJECTS INDIA PVT.LTD.	Application under any other provisions- IBC	15-07-2022	Case type Wrong	ASHU GUPTA
57	14-07-2022	Interlocutory Application (I.B.C)	710102055902022	COMPANY PETITION IB (IBC)/756(ND)2 021	G4S SECURITY SYSTEMS (INDIA) PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	15-07-2022	Incomplete Documents Only Proof of Service Show Please Document upload once again	HAMMURABI & SOLOMON PARTNERS

58	15-07-2022	Interlocutory Application (I.B.C)	710102056202022	COMPANY PETITION IB (IBC)/314(PB)2 017	LEKHRAJ BAJAJ VS NKG INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	18-07-2022	application not upload please re-upload file	ANANT A PAVGI
59	16-07-2022	Interlocutory Application (I.B.C)	710102056772022	COMPANY PETITION IB (IBC)/104(PB)2 017	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VS MR. AMANDEEP SINGH SRAN	Application under any other provisions- IBC	18-07-2022	annexure wrong	ABHISHEK
60	16-07-2022	Interlocutory Application (I.B.C)	710102057012022	COMPANY PETITION IB (IBC)/34(ND)20 20	MOHD NAZIM KHAN VS MR. AMANDEEP SINGH SRAN	Rule 11 of NCLT, 2016	18-07-2022	Memo Party Missing Due Payment Section 33(1) Pending	NAMIT SURI
61	15-07-2022	Interlocutory Application (I.B.C)	710102056052022	COMPANY PETITION IB (IBC)/1680(ND) 2019	VIKAS CHOPRA VS M/S VHV BEVERAGES PRIVATE LIMITED	Sec 60(5)	18-07-2022	court fee missing	Vivek
62	15-07-2022	Interlocutory Application (I.B.C)	710102056392022	COMPANY PETITION IB (IBC)/2691(ND) 2019	ADITYA KUMAR VS ADJOIN BUILT DEVELOPERS PVT. LTD.	Sec 60(5)	18-07-2022	page ,149,236-239 page not clear and section wrong	ARNAV KUMAR
63	15-07-2022	Interlocutory Application (I.B.C)	710102056262022	COMPANY PETITION IB (IBC)/438(PB)2 018	ANIL KUMAR VS M/S PIXION MEDIA PVT. LTD.	Application under any other provisions- IBC	18-07-2022	49-129,154, not clear page	CA ANIL KUMAR
64	15-07-2022	Interlocutory Application (I.B.C)	710102056402022	COMPANY PETITION IB (IBC)/160(PB)2 017	ARVIND GARG VS M/S PIXION MEDIA PVT. LTD.	Application under any other provisions- IBC	18-07-2022	172-190 not clear page and master index missing	Arvind Garg
65	15-07-2022	Interlocutory Application (I.B.C)	710102056472022	COMPANY PETITION IB (IBC)/3434(ND) 2019	AVNEESH KUMAR SINGH VS RAKESH KUMAR JAIN & ORS.	Rule 11 of NCLT, 2016	18-07-2022	section wrong and 72-78,82-99,247-248,257-259,271-280,303-307,309-320,332-449,491-510,511-522 not clear page and 472 ,524,547-554, hindi page	PRATEEK
66	15-07-2022	Interlocutory Application (I.B.C)	710102056362022	COMPANY PETITION IB (IBC)/197(ND)2 018	ARUN CHADHA VS RAKESH KUMAR JAIN & ORS.	Application under any other provisions- IBC	18-07-2022	page 1-17 not mention in index	Arun Chadha

67	15-07-2022	Miscellaneous Application (IBC)	710102056212022	COMPANY PETITION IB (IBC)/607(ND)2 018	STAR MINERAL RESOURCES PRIVATE LIMITED THROUGH LIQUIDATOR NARESH KUMAR BANSAL VS RAKESH KUMAR JAIN & ORS.	Sec 60(5)	18-07-2022	case type wrong and section wrong	Naresh Kumar Bansal
68	15-07-2022	Interlocutory Application (I.B.C)	710102056412022	COMPANY PETITION IB (IBC)/1053(PB) 2020	CITRON STRAEGIES PVT LTD VS LEADING HOTELS LTD	Sec 60(5)	18-07-2022	need to sign and true copy on every pages	Prithu Garg
69	16-07-2022	Interlocutory Application (I.B.C)	710102056852022	COMPANY PETITION IB (IBC)/419(PB)2 018	ANIL KUMAR VS M/S PEARL VISION PVT. LTD.	Application under any other provisions- IBC	18-07-2022	Page No. After 209 to 246 Double Pagination	CA ANIL KUMAR
70	14-07-2022	Interlocutory Application (I.B.C)	710102055972022	COMPANY PETITION IB (IBC)/420(ND)2 017	M/S SANDEEP AXLES PVT LTD VS M/S PEARL VISION PVT. LTD.	Sec 60(5)	18-07-2022	7-8 not clear page and true copy sign missing	Kushal
71	15-07-2022	Interlocutory Application (I.B.C)	710102056132022	COMPANY PETITION IB (IBC)/1581(ND) 2019	LIQUIDATOR FOR DUGAL ASSOCIATES PVT. LTD. VS M/S PEARL VISION PVT. LTD.	Application under any other provisions- IBC	18-07-2022	6-10 not clear page	SANJEEV PANDA
72	15-07-2022	Interlocutory Application (I.B.C)	710102056282022	COMPANY PETITION IB (IBC)/875(PB)2 020	ASSETS CARE & RECONSTRUCT ION ENTERPRISE LIMITED VS ARENA SUPERSTRUCT URES PVT LTD	Sec 60(5)	18-07-2022	Volume 1 Index Missing and Page No. 273- 277, 359, 380-384 Page Not Clear	ARGUS PARTNERS
73	14-07-2022	Interlocutory Application (I.B.C)	710102055762022	COMPANY PETITION IB (IBC)/438(ND)2 020	MAN MOHAN VIJ VS INDIAN OVERSEAS BANK(THROUGH ITS BRANCH MANAGER)	Sec 60(5)	18-07-2022	case type wrong	Man Mohan Vij
74	15-07-2022	Interlocutory Application (I.B.C)	710102056312022	COMPANY PETITION IB (IBC)/2503(ND) 2019	AMBRANE INDIA PRIVATE LIMITED VS INDIAN OVERSEAS BANK(THROUGH ITS BRANCH MANAGER)	22(3)a	18-07-2022	proof service missing	ASHOK

75	16-07-2022	Interlocutory Application (I.B.C)	710102056892022	COMPANY PETITION IB (IBC)/984(ND)2 019	NEERAJ GUPTA VS ASHU GUPTA	Sec 60(5)	18-07-2022	Memo Party Missing Page No. 14, 38, 39 Need to English Translate Copy Page No 58 after Double Pagination to 74 Page No. 86-103, 109-113 True Copy Sign Missing	Naqeeb Nawab
76	16-07-2022	Interlocutory Application (I.B.C)	710102057112022	COMPANY PETITION IB (IBC)/1397(PB) 2019	UMESH KUMAR VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	18-07-2022	Page No. 137-143 Page Not Clear	Rajanish
77	16-07-2022	Interlocutory Application (I.B.C)	710102057212022	COMPANY PETITION IB (IBC)/268(ND)2 021	HEMANSHU JETLEY IRP VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	Memo Party Missing and Page No. After 20 to 29 Double Pagination	SWATI SALUJA
78	15-07-2022	Interlocutory Application (I.B.C)	710102056622022	COMPANY PETITION IB (IBC)/404(ND)2 018	MOHIT CHAWLA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	18-07-2022	section wrong	Mohit Chawla
79	16-07-2022	Interlocutory Application (I.B.C)	710102056882022	COMPANY PETITION IB (IBC)/2144(ND) 2019	SUBHASH KUMAR KUNDRA LIQUIDATOR OF CLASSIC BOTTEL CAPS PVT. LTD. VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	Page No. 34-36 Missing and Page No. 37 Not Clear	HONEY SATPAL

80	16-07-2022	Interlocutory Application (I.B.C)	710102056902022	COMPANY PETITION IB (IBC)/2144(ND) 2019	SUBHASH KUMAR KUNDRA LIQUIDATOR OF CLASSIC BOTTLE CAPS PVT. LTD. VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	After Page No. 34 Not Mentioned in Index	HONEY SATPAL
81	16-07-2022	Interlocutory Application (I.B.C)	710102056922022	COMPANY PETITION IB (IBC)/31(PB)20 18	LOTUS AUTO ENGINEERING LTD. VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	18-07-2022	section wrong	Shweta
82	15-07-2022	Interlocutory Application (I.B.C)	710102056562022	COMPANY PETITION IB (IBC)/904(PB)2 018	HARVINDER KUMAR JATANA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	18-07-2022	TECHNICALLY WRONG SECTION	HARVINDER
83	16-07-2022	Interlocutory Application (I.B.C)	710102056932022	COMPANY PETITION IB (IBC)/274(PB)2 019	DEBASHIS NANDA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	MAIN CASE PROPERLY NOT MENTION IN SOFT COPY PLEASE MENTION IB	Debashis Nanda
84	15-07-2022	Interlocutory Application (I.B.C)	710102056532022	COMPANY PETITION IB (IBC)/3058(ND) 2019	METENERE LIMITED VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	memo party missing	KUNAL
85	15-07-2022	Interlocutory Application (I.B.C)	710102056582022	COMPANY PETITION IB (IBC)/179(ND)2 019	BHOOPESH GUPTA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	application not upload please re-upload file	BHOOPESH GUPTA

86	15-07-2022	Interlocutory Application (I.B.C)	710102056542022	COMPANY PETITION IB (IBC)/1625(ND) 2019	PARVEEN KUMAR ADLAKHA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	true copy missing in annexure page	parveen kumar adlakha
87	15-07-2022	Interlocutory Application (I.B.C)	710102056552022	COMPANY PETITION IB (IBC)/1874(ND) 2019	MANOHAR LAL VIJ VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	memo party missing and page 17 missing	Manohar Lal Vij
88	17-07-2022	Interlocutory Application (I.B.C)	710102057322022	COMPANY PETITION IB (IBC)/2552(ND) 2019	SHIVYA SAHANI VS VINEET AGARWAL	Sec 60(5)	18-07-2022	section wrong according pdf page no.8 affidavit missed Pg-25 in hindi P-56 to 63,83,84,86, court fee miised	Rajat Sinha
89	17-07-2022	Interlocutory Application (I.B.C)	710102057312022	COMPANY PETITION IB (IBC)/344(ND)2 022	BEST AGROLIFE LIMITED VS SANDEEP YADAV	Sec 60(5)	18-07-2022	section wrong for delay please use rule-11 in sift copy and technically need to sign every pages on application \\\ affidavit back date	Ajeyo Sharma
90	16-07-2022	Interlocutory Application (I.B.C)	710102056912022	COMPANY PETITION IB (IBC)/2144(ND) 2019	SUBHASH KUMAR KUNDRA LIQUIDATOR OF CLASSIC BOTTLE CAPS PVT. LTD VS SANDEEP YADAV	Application under any other provisions- IBC	18-07-2022	Page No. 34 Not Clear	HONEY SATPAL

91	16-07-2022	Interlocutory Application (I.B.C)	710102057232022	COMPANY PETITION IB (IBC)/345(ND)2022	BEST AGROLIFE LIMITED VS VIKAS ECOTECH LIMITED	Sec 60(5)	18-07-2022	"section wrong for delay please use rule-11 in sift copy and technically need to sign every pages on application affidavit back date "	Ajeyo Sharma
92	16-07-2022	Interlocutory Application (I.B.C)	710102057022022	COMPANY PETITION IB (IBC)/2574(ND)2019	BRIJ NANDAN KALRA VS VIKAS ECOTECH LIMITED	Application under any other provisions- IBC	18-07-2022	CP Not Mentioned according your pdf	BRIJ
93	18-07-2022	Interlocutory Application (I.B.C)	710102057382022	COMPANY PETITION IB (IBC)/190(PB)2017	UNION BANK OF INDIA VS ERA INFRA ENGINEERING LIMITED	Sec 60(5)	18-07-2022	main case not link with application	THS THE LAW FIRM
94	15-07-2022	Interlocutory Application (I.B.C)	710102056602022	COMPANY PETITION IB (IBC)/1095(ND)2019	M/S RAIN AUTOMOTIVE INDIA PVT. LTD. VS ERA INFRA ENGINEERING LIMITED	Application under any other provisions- IBC	18-07-2022	VERIFIED DATED MISSING	Maya Gupta
95	16-07-2022	Company Application(Companies Act)	710102057102022	COMPANY PETITION (COMPANIES ACT)/179(ND)2021	HIMANSHU BHATIA VS MAHAVIR STONE CRUSHING PVT. LTD	Rule 11 of NCLT	18-07-2022	CP NO NOT MENTION IN PAGE NO A	Sonam Sharma
96	16-07-2022	Interlocutory Application (I.B.C)	710102057072022	COMPANY PETITION IB (IBC)/1680(ND)2019	INDIAN BANK VS M/S VHV BEVERAGES PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	Page No. 35, Not Clear and CP Not Mentioned according your pdf	Amod
97	16-07-2022	Interlocutory Application (I.B.C)	710102057082022	COMPANY PETITION IB (IBC)/24(PB)2018	STATE BANK OF INDIA VS M/S SHAKTI BHOG FOODS LIMITED	Sec 60(5)	18-07-2022	Memo Party Missing	MITAL AND MITAL

98	15-07-2022	Interlocutory Application (I.B.C)	710102056762022	COMPANY PETITION IB (IBC)/697(ND)2018	RAKESH PRASAD KHANDELWAL VS M/S SHAKTI BHOG FOODS LIMITED	Application under any other provisions- IBC	18-07-2022	sign missing in application page and memo party missing and true copy missing in annexure page	ABHISHEK DEVGAN
99	16-07-2022	Interlocutory Application (I.B.C)	710102057172022	COMPANY PETITION IB (IBC)/1806(ND)2019	S M SUNDARAM VS GOLD WINE PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	Memo Party Missing and Wrong Section and Section Not Mentioned in Index	S M SUNDARAM
100	15-07-2022	Interlocutory Application (I.B.C)	710102056662022	COMPANY PETITION IB (IBC)/342(ND)2017	MOHIT CHAWLA VS GOLD WINE PRIVATE LIMITED	Sec 60(5)	18-07-2022	section wrong	Mohit Chawla
101	16-07-2022	Interlocutory Application (I.B.C)	710102057122022	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF M/S KANIK ELECTRONICS PVT. LTD. VS GOLD WINE PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	IB Not Mentioned according your pdf	aditya gauri
102	16-07-2022	Interlocutory Application (I.B.C)	710102056962022	COMPANY PETITION IB (IBC)/2611(ND)2019	ARCHANA SINGHAL VS GOLD WINE PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	E-stamp not filed, Affidavit not attested, documents not attested as TRUE COPY.	Prachi Johri
103	15-07-2022	Interlocutory Application (I.B.C)	710102056732022	COMPANY PETITION IB (IBC)/1571(ND)2019	INDIABULLS CONSUMER FINANCE LIMITED VS WHITE FEATHER HOSPITALITY PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	Memo Party Missing	Mohit Aggarwal

104	17-07-2022	Interlocutory Application (I.B.C)	710102057272022	COMPANY PETITION IB (IBC)/1565(PB) 2018	CROWN BUSINESS PARK TOWER A BUYERS ASSOCIATION VS ATUL KUMAR KANSAL	Sec 60(5)	18-07-2022	Page No. Not Mentioned in Index Council Details Missed Need to Application Sign Every Pages E-Stamp Paper and Affidavit Missing True Copy Sign Missing and Some Annexure Missing	honey Khanna
105	15-07-2022	Interlocutory Application (I.B.C)	710102056482022	COMPANY PETITION IB (IBC)/2976(ND) 2019	RISHABH CHAND LODHA LIQUIDATOR OF FLPL LOGISTICS PVT. LTD. VS ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	18-07-2022	memo party missing	Abhishek
106	16-07-2022	Interlocutory Application (I.B.C)	710102057062022	COMPANY PETITION IB (IBC)/315(ND)2 021	SAMYAK METALS PVT. LTD. VS KIRAN UDYOG PRIVATE LIMITED	Rule 11 of NCLT, 2016	18-07-2022	Page No. 18, 20 Need to English Translate Copy and Page No. 60 Not Clear	Kushal
107	16-07-2022	Interlocutory Application (I.B.C)	710102057032022	COMPANY PETITION IB (IBC)/427(ND)2 022	SUDH PRIYA PLASTICHEM PRIVATE LIMITED VS SV LEATHERS (INDIA) PRIVATE LIMITED	Sec 60(5)	18-07-2022	Memo Party Missing and Need Application Every Pages Sign E-Stamp Paper Missing True Copy Sign in Annexure and Section not Mentioned in Index and Applicant Sign Missing	MAREESH

108	16-07-2022	Interlocutory Application (I.B.C)	710102056822022	COMPANY PETITION IB (IBC)/248(ND)2 019	ARGENTIUM INTERNATIONA L PVT LTD VS UTM ENGINEERING PVT LTD	Application under any other provisions- IBC	18-07-2022	Page Not Mentioned in Index and True Copy Sign Missing Applicant Sign Missing Affidavit Verifying Date Missing in Notary Missing	Kanti
109	16-07-2022	Interlocutory Application (I.B.C)	710102056862022	COMPANY PETITION IB (IBC)/657(ND)2 021	MANOHAR JHA AND ORS. VS MANISH ANEJA & ORS	Sec 60(5)	18-07-2022	Page No. 78-80 108 Page Not Clear	Nikhil Kumar Jha
110	15-07-2022	Interlocutory Application (I.B.C)	710102056462022	COMPANY PETITION IB (IBC)/564(ND)2 019	KASHI VISWANATHAN SIVARAMAN VS MANISH ANEJA & ORS	Application under any other provisions- IBC	18-07-2022	main case year wrong	aditya gauri
111	15-07-2022	Interlocutory Application (I.B.C)	710102056292022	COMPANY PETITION IB (IBC)/236(ND)2 020	PANKAJ NARANG VS MANISH ANEJA & ORS	Sec 60(5)	18-07-2022	memo party missing and welfare and court fee missing	Rakesh Kumar Bajaj
112	23-03-2022	Company Petition IB (IBC)	710102022262022		GANESH P PAI VS	IBC Section 59	18-07-2022	Memo of Parties not filed. Jurisdiction ?	Varalakshmi
113	11-04-2022	Company Petition (Companies Act)	710102027772022		MR. BINOY JOSEPH VS STARCORE REFRIGERATIO N LIMITED	Sec. 241(1),Sec. 242(4)	18-07-2022	Vol-3 double uploaded kindly remove one, proof of service missed	Avinash Bhati
114	17-05-2022	Company Petition IB (IBC)	710102039012022		DEEPALI INFRATECH PRIVATE LIMITED VS UMANG REALTECH PRIVATE LIMITED.	IBC Under Sec 9	15-07-2022	159, not clear, etc	mukesh

121	14-06-2022	Company Appeal(Companies Act)	710102048192022		SCANBEE TECHNOLOGIES PRIVATE LIMITED VS MPOWER SOFTCOMM PRIVATE LIMITED	Sec 252 (3)	18-07-2022	Income tax advance service missed	Nilotpal Shyam
122	17-06-2022	Company Petition (Companies Act)	710102048862022		WESTON TUBES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	15-07-2022	Synopsis/list of dates &&& events missed,25rs welfare and 3rs court fees missed, wrong section mentioned as rule 11 in pg no 1 &&& 2	ROBIN SINGH SIROHI
123	15-06-2022	Company Petition IB (IBC)	710102048462022		HOMESELL SOFTWARE INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	18-07-2022	BRIEF SYNOPSIS MISSING	Ashish
124	29-06-2022	Company Petition IB (IBC)	710102051042022		ADITYA BIRLA FINANCE LIMITED VS SEQUEL BUILDCON PRIVATE LIMITED	IBC under Sec 7	18-07-2022	irp registration certificate missed, only	akash chatterjee
125	30-06-2022	Company Petition IB (IBC)	710102051162022		AKSHAY KUMAR BHATIA VS CUE LEARN PRIVATE LIMITED	IBC Under Sec 9	15-07-2022	all affidavit back dated ,etc	Hemant Shah
126	04-07-2022	Intervention Petition (IBC)	710102052132022		NUVISION (DELHI) PRIVATE LIMITED VS FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	Application under any other provisions- IBC	18-07-2022	index wrong arrange, page:15-17 missed, wrong section(contact to registry)etc	EKTA CHOUDHARY

127	06-07-2022	Transfer Petition (IBC)	710102053032022		IL&FS INFRASTRUCTURE DEBT FUND VS MCLEOD RUSSEL INDIA LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016,Rule16(d), NCLT Rules,2016 IBC	18-07-2022	case type wrong, (transfer application) rule 16d of nclt and other section under read with, etc	Sameer
128	09-07-2022	Contempt Petition (IBC)	710102053722022		AHLUWALIA CONTRACTS (INDIA) LIMITED VS BRISK INFRASTRUCTURE AND DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	18-07-2022	case type wrong stamp paper missed please delete extra document and contact to registry	Rajesh
129	11-07-2022	Company Petition (Companies Act)	710102053982022		(DR.) RAMAKRISHNA RAMASWAMY VS INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-07-2022	Pgs not clear 49,53,86,95,100,102,103,110,111,144	Siddharth
130	08-07-2022	Transfer Petition (IBC)	710102053512022		KAY JAY LEASING LIMITED VS PHL FININVEST PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	18-07-2022		Vikas Dutta
131	11-07-2022	Company Petition IB (IBC)	710102054162022		M M IRON & STEELS VS ASPG INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	15-07-2022	page:38-57 not clear and 3rs court fee missed, etc	JEETENDER GUPTA

132	09-07-2022	Company Petition IB (IBC)	710102053862022		EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS ANUSHA ENGINEERING CONSULTANTS AND CONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	15-07-2022	"Page No. 5 Council sign missed, Page No. 31 to 35, 37, 104 to 131, 196, 199, 202, 212, 215, 218, 221, 225, 226, 227, 228, 229, 233, 234, 235, TO 238, 318, Double pagination, Page NO. 39 to 43, True Copy and sign missed, Page No. 82, 84, 86, 88, 178, 181, 433, 435, 437, 439, 441, 492, 496, English Translation, After Page No. 112, 291, Double pagination, Not Clear Page No. 178 to 184, 212, 213, 215, 216, 217, 218, 222, 223, 225, 226, 228, 230, 231, 232, 236, 237, All PDF Volume missed, "	Vidhisha Haritwal
133	12-07-2022	CA(A) Merger and Amalgamation (Companies Act)	710102054492022		TRIDEV MINERALS PRIVATE LIMITED VS ANUSHA ENGINEERING CONSULTANTS AND CONSTRUCTION PRIVATE LIMITED	Sub-section (I) of section 230	18-07-2022	No proper file	NAVEEN SHREE PANDEY
134	11-07-2022	CP(AA) Merger and Amalgamation (Companies Act)	710102054232022		LOCUS INFRASTRUCTURE PRIVATE LIMITED VS ANUSHA ENGINEERING CONSULTANTS AND CONSTRUCTION PRIVATE LIMITED	Sec. 230-232 - Second Motion	18-07-2022	E stamp and affidavit date mismatched in pg no 70 to 87, 100 to 117	Rajeev K Goel
135	13-07-2022	Company Petition IB (IBC)	710102055042022		SUMARGSAI TECHNOLOGIES PRIVATE LIMITED VS ENERGY EFFICIENCY SERVICES LIMITED	IBC Under Sec 9	18-07-2022	All petition sign missed, E-Stamp Missed, Not Clear Page No. 40 to 42, 46, 47, 49 to 57, 60, Page No. 45 to 55, 80 to 87, 98 to 171 True Copy and Sign missed, Page No. 82, 83, Dim page, VAKALATNAMA MISSING	Debopriyo Moulik

136	13-07-2022	Company Petition IB (IBC)	710102054602022		CELLA TELEENERGY PRIVATE LIMITED VS ENERGY EFFICIENCY SERVICES LIMITED	IBC Section 59	18-07-2022	Not Clear Page No. 79, 91, 92, 96, 97, 109,	Harish Taneja
137	13-07-2022	Company Petition IB (IBC)	710102054642022		STAR CAPITAL MANAGEMENT LIMITED VS ENERGY EFFICIENCY SERVICES LIMITED	IBC Section 59	18-07-2022	Brief of synopsis missed, Not Clear Page No. 21, 23, 25 to 31, 33, 34, 38, 42, 52, 53, 58, 82, 104, 105, 107,	ASHISH
138	12-07-2022	Company Petition IB (IBC)	710102054452022		PARMESWARI STRIPS PRIVATE LIMITED VS KAMDHENU LIMITED	IBC Under Sec 9	15-07-2022	jurisdiction gurugram etc	SAROJ KUMAR SAHOO
139	13-07-2022	Company Petition IB (IBC)	710102054632022		VISTRA ITCL (INDIA) LIMITED VS MAYANK SETHI	Section 95(1)	18-07-2022	Page No. 43 missed, Vol 3 missed,	Prashant Kumar
140	13-07-2022	Company Petition IB (IBC)	710102054622022		VISTRA ITCL (INDIA) LIMITED VS CHANDER MOHAN SETHI	Section 95(1)	18-07-2022	After page No. 155 Double numbering, Vol 3 missed,	Prashant Kumar
141	12-07-2022	CA(A) Merger and Amalgamation(Companies Act)	710102054512022		ANEST IWATA MOTHERSON COATING EQUIPMENTPRIVATE LIMITED VS CHANDER MOHAN SETHI	Sec. 230-232, Sec 234	18-07-2022	Pgs not clear 91,187,233,302,309,468,478 pgs cut 413 to 419, e stamp &&& affidavit no notraize from pg no 427 to 429,742 to 745, wrong index in vol 5th	Akshay Ringe
142	11-07-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102054222022		TTJ IMPEX PRIVATE LIMITED VS CHANDER MOHAN SETHI	Sec. 230-232 - Second Motion	18-07-2022	E stamp and affidavit date mismatched in pg no 59 to 88,	Rajeev K Goel
143	14-07-2022	Transfer Petition(Companies Act)	710102055842022		PRADEEP KUMAR AGGARWAL VS SPARK ENGINEERING PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	18-07-2022	Wrong case type select,select transfer application	KNM & Partners

144	13-07-2022	Company Petition IB (IBC)	710102055022022		COMEXI GROUP INDUSTRIES S.A.U. VS KANODIA TECHNOPLAST LIMITED	IBC Under Sec 9	18-07-2022	Index page council Details missed,	Preet
145	14-07-2022	Transfer Petition(Companies Act)	710102055922022		PRADEEP KUMAR AGGARWAL VS MUNNI INVESTMENT PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	18-07-2022	Wrong case type select,select transfer application	KNM & Partners
146	14-07-2022	Company Petition IB (IBC)	710102055392022		VISTRA ITCL (INDIA) LIMITED VS CHANDER MOHAN SETHI	Section 95(1)	18-07-2022	After page No. 155 Double numbering, Vol 3 missed,	Prashant Kumar
147	14-07-2022	Company Petition IB (IBC)	710102055512022		NOBLE CO-OPERATIVE BANK LIMITED VS ANURADHA SHARMA	Section 95(1)	18-07-2022	"page numbering are wrong arrange, page numbering are mention in right side of the top pages, etc."	GOVIND
148	13-07-2022	Company Petition IB (IBC)	710102055072022		NIMITAYA INFOTECH PRIVATE LIMITED. VS DHANI LOANS AND SERVICES LIMITED	IBC Under Sec 9	15-07-2022	"Page No. 60 to 66, True copy missed, Vakalatnama Court fee 3rs missed, "	NAKUL MOHTA
149	14-07-2022	Contempt Petition (IBC)	710102055912022		ATUL KUMAR KANSAL VS SANDEEP SOOD	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	15-07-2022	Section Wrong and Page No. 72 Not Clear	Atul Kumar Kansal
150	15-07-2022	Company Petition IB (IBC)	710102056092022		SBM BANK (INDIA) LIMITED VS MR. VINAYAK CHATTERJEE	Section 95(1)	18-07-2022	Council detail missed in index,	Atul Kumar Kansal

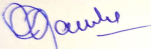
151	15-07-2022	Company Petition IB (IBC)	710102056592022		DE SOUZA LEISURES PRIVATE LIMITED VS MYPREFERRED TRANSFORMAT ION ANDHOSPITALI TY PRIVATE LIMITED	IBC Under Sec 9	18-07-2022	E- stamp missed, Not Clear Page No. 34 , True copy mention All annexure pages properly,	Raghav
152	08-07-2022	Company Petition IB (IBC)	710102053652022		TUF METALLURGIC AL PRIVATE LIMITED VS GAURAV AGRAWAL	Section 95(1)	18-07-2022	Vol 1, separate index missed, (affidavit back dated) true copy sign missed on every pages of annexures, irp registration certificate missed, etc	Vaibhav
153	15-07-2022		0710102026342022/1	COMPANY APPLICATION(COMPANIES ACT)/142(ND)2 022	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY PVT. LTD.	Rule 11 of NCLT	18-07-2022	Pages 457 to 459 and 465 to 466 according to PDF Not Filed properly	
154	15-07-2022		0710102046972022/2	CONTEMPT PETITION(COM PANIES ACT)/12(ND)20 22	SURINDER SINGH Vs. RITU NIGAM PAUL	Sec 425	18-07-2022	Notary msising in E-stamp	
155	15-07-2022		0710102051612022/1	COMPANY PETITION IB (IBC)/514(ND)2 022	GEOCON INFRA PRIVATE LIMITED Vs. BRIJ GOPAL CONSTRUCTIO N COMPANY PRIVATELIMITE D	IBC Under Sec 9	18-07-2022	E-stamp msising	

156	15-07-2022		0710102087602021/1	INTERLOCUTORY APPLICATION (I.B.C)/1991 (ND)2022	EMPLOYEE PROVIDENT FUND ORGANIZATION Vs. GIAN CHAND NARANG	Rule 11 of NCLT, 2016	18-07-2022	E-stamp msising, True Copy sign msising in Pages 14 to 70 according to PDF, One rupee Court Fee stamp msising and Five rupees Welfare Fee stamp msising in Vakalatnama	
157	15-07-2022		0710102109942020/9	COMPANY PETITION IB (IBC)/1089(ND) 2020	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. LOOM CRAFTS FURNITURE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	18-07-2022	True Copy sign msising in Pages 4 to 20 according to PDF	
158	16-07-2022		0710102003482022/5	COMPANY PETITION IB (IBC)/230(ND)2 022	UNION BANK OF INDIA Vs. SANCO INDUSTRIES LIMITED	IBC under Sec 7	18-07-2022	Case Title msising in Index page, Welfare Fee stamp msising in Vakalatnama	
159	16-07-2022		0710102011232022/4	INTERLOCUTORY APPLICATION (I.B.C)/1318 (ND)2022	ASHOK SETH Vs. GOLD WINES PVT. LTD.	Rule 11 of NCLT, 2016	18-07-2022	Wrong Title mentioned in Index	
160	16-07-2022		0710102024772022/3	COMPANY PETITION IB (IBC)/325(ND)2 022	STATE BANK OF INDIA Vs. MUKESH GARG PERSONAL GUARANTOR OF GORPORATE DEBTOR M/S ALUPAN COMPANIES PANELS PVT. LTD	Section 95(1)	18-07-2022	E-stamp and Affidavit msising	
161	16-07-2022		0710102035082020/6	COMPANY PETITION IB (IBC)/829(ND)2 020	BASVARAJU G.E. Vs. P.M.E. POWER SOLUTIONS (INDIA) LTD.	IBC Under Sec 9	18-07-2022	Affidavit Back date	

162	16-07-2022		0710102040862022/2	COMPANY PETITION IB (IBC)/424(ND)2022	M/S SHREE KRISHNA AUTOMOBILES THROUGH ITS PARTNER SH. RAJESH JINDAL Vs. NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	18-07-2022	Need to File in IA	
163	16-07-2022		0710102062242021/4	COMPANY PETITION (COMPANIES ACT)/147(ND)2021	NAVEEN GAUTAM Vs. KISHAN DUTT GAUTAM	Sec. 244(1),Sec. 241(1),Sec. 242(4)	18-07-2022	Pages 41 to 43,45 according to PDF Not Clear and cutting also	
164	16-07-2022		0710102070042021/7	COMPANY PETITION IB (IBC)/597(PB)2021	SACHIN SINGH Vs. M/S THREE C PROPERTIES PVT LTD	IBC under Sec 7	18-07-2022	Need to File in IA	
165	16-07-2022		0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS Vs. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	18-07-2022	Master Index msising in Volume 1, True Copy sign msising in Judgement documents	
166	16-07-2022		0710102090102021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	18-07-2022	Index missing	
167	16-07-2022		0710102118692020/7	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	18-07-2022	Affidavit msising, True Copy sign msising in Pages 12 to 28 according to PDF	
168	16-07-2022		0710102407022018/25	COMPANY PETITION IB (IBC)/731(PB)2018	ICICI BANK LIMITED Vs. PUNJ LLYOD LIMITED	IBC under Sec 7	18-07-2022	Need to File in IA	
169	16-07-2022		0710200001952016/5	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGGARWAL Vs. GHAZIABAD ENGINEERING COMPANY LIMITED	Sec 434	18-07-2022	Need to File in IA	

170	16-07-2022		0710200424962018/13	COMPANY APPEAL (COMPANIES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD Vs. REGISTRAR OF COMPANIES	Application under any other provisions	18-07-2022	Need to File in IA	
171	17-07-2022		0710102019032022/2	INTERLOCUTORY APPLICATION (I.B.C)/1328 (ND)2022	SATYA PRAKASH Vs. SH. JAGDISH RAJ MAHAJAN	Sec 25(j)	18-07-2022	Sign missing in Pages 1 to 22 according to PDF	
172	17-07-2022		0710102044242022/1	MISCELLANEOUS APPLICATION (IBC)/4(ND)2022	NCLT (COURT-2 NEW DELHI) THROUGH REGISTRAR Vs. ZOOM COMMUNICATIONS PRIVATE LIMITED	Any other provision - Govt body	18-07-2022	Sign missing in Pages 1 to 14 according to PDF, Page 40 according to PDF Not Filed properly	
173	17-07-2022		0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	
174	17-07-2022		0710102086982019/11	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	
175	17-07-2022		0710102086982019/12	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	
176	17-07-2022		0710102086982019/14	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	
177	17-07-2022		0710102086982019/17	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	
178	17-07-2022		0710102086982019/9	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	
179	17-07-2022		0710102165092019/7	COMPANY PETITION IB (IBC)/3450(ND)2019	ULTRATECH CEMENT LTD. Vs. SKC INFRATECH PRIVATED LIMITED	IBC Under Sec 9	18-07-2022	Need to File in IA	

180	14-07-2022		0710102047842022/2	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	18-07-2022	Page Number is not mentioned on Index and Court Fees is missing on Vakalatnama.	
181	15-07-2022		0710102004592021/1	INTERLOCUTORY APPLICATION (I.B.C)/321(PB)2021	MRS. ARCHANA BHARGAVA Vs. ATUL KUMAR KANSAL	Sec 60(5)	18-07-2022	True Copy Sign are Missing.	
182	15-07-2022		0710102010802022/3	COMPANY APPLICATION(COMPANIES ACT)/40(ND)2022	M/S ANSAL PROPERTIES & INFRASTRUCTURE LIMITED Vs. ANSAL URBAN CONDOMINIUMS PVT LTD & ORS	Rule 11 of NCLT	18-07-2022	True Copy Sign are missing.	
183	15-07-2022		0710102012232022/2	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/18(ND)2022	NATRAJ TIE UP PRIVATE LIMITED Vs. SUPERTECH LIMITED	Sub-section (I) of section 230	18-07-2022	True Copy Sign are missing.	


DALIP LAMBA
 ASSISTANT REGISTRAR
 NATIONAL COMPANY LAW TRIBUNAL
 PRINCIPAL BENCH, NEW DELHI.
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 011-24361890